

**COURT- 2**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 140 OF 2016**

**Dated: 31st October, 2019**

**In the matter of:**

**M/s Ramayana Ispat Private Limited**

**.... Appellant(s)**

**Versus**

**Rajasthan Vidyut Prasaran Nigam Limited & Ors.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **05.02.2020**.

**Court Master**

NR